

## PAPERS LAID ON THE TABLE

ANNUAL REPORTS ON THE HINDUSTAN  
INSECTICIDES PRIVATE LTD. AND THE  
HINDUSTAN ANTIBIOTICS PRIVATE LTD.

The Minister of Commerce and Industry (Shri Morarji Desai): I beg to lay on the Table a copy of each of the following Reports:—

(1) Annual Report of the Hindustan Insecticides Private Ltd. for 1955-56. [Placed in Library. See No. S-9/57].

(2) Annual Report of the Hindustan Antibiotics Private Ltd. for 1955-56. [Placed in Library. See No. S-10/57].

NOTIFICATION UNDER ESSENTIAL COM-  
MODITIES ACT

Shri Morarji Desai: I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of the Notification No. S.R.O. 904, dated the 23rd March, 1957. [Placed in Library. See No. S-11/57].

STATEMENTS SHOWING ACTION TAKEN BY  
GOVERNMENT ON VARIOUS ASSURANCES  
ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:

(i) First State ment	Fifteenth Ses- sion 1957, of the First Lok Sabha.
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(2) Supplemen- tary Statement No. IV	Fourteenth ses- sion, 1956, of the First Lok Sabha.
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(3) Supplemen- tary Statement No. XI	Thirteenth ses- sion, 1956, of the First Lok Sabha.
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(4) Supplemen- tary Statement No. XVII	Twelfth session, 1956, of the First Lok Sabha.
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(5) Supplemen- tary Statement No. XIX	Eleventh ses- sion, 1955, of the First Lok Sabha.
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(6) Supplemen- tary Statement No. XXII.	Tenth Session, 1955, of the First Lok Sabha.
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[See Appendix I, annexure No. 6].

NOTIFICATION UNDER THE KHADI AND  
VILLAGE INDUSTRIES COMMISSION  
ACT

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section (2) of Section 3 of the Khadi and Village Industries Commission Act, 1956, a copy of the Notification No. 5(8)/57-KVE dated the 23rd April, 1957. [Placed in Library. See No. S-19/57].

KHADI AND VILLAGE INDUSTRIES COM-  
MISSION RULES

Shri Kanungo: I beg to lay on the Table, under sub-section (3) of Section 26 of the Khadi and Village Industries Commission Act, 1956, a copy of the Khadi and Village Industries Commission Rules, 1957. [Placed in Library. See No. S-19/57].

## RESULTS OF BYE-ELECTIONS

The Minister of Law (Shri A. K. Sen): Sir, I beg to lay on the Table a copy of the results of bye-elections held between the 31st July, 1955 and the 31st October, 1956. [Placed in Library. See No. S-20/57].

AMENDMENTS TO REPRESENTATION OF  
THE PEOPLE (CONDUCT OF ELECTIONS  
AND ELECTION PETITIONS) RULES

Shri A. K. Sen: Sir, I beg to lay on the Table, under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy of each